

Ph. 23236351, 23232700, 23237721, 23234116

www.ugc.ac.in

No. F. 9-3/2014 (CPP-I/PU)

The Registrar,
Indira Gandhi University,
Meerpur, Rewari,
Haryana.

Subject: **Proposal for inclusion in the list of Universities under Section 12 B of the UGC Act, 1956.**

Sir,

This has reference to the visit of the UGC's inspection committee to the University during 22-23rd Dec, 2017 to consider 12-B status and subsequent compliance submitted by the University in respect of the observations/suggestions given by the UGC's inspection Committee. The report of the inspection Committee along with the compliance submitted by the University was placed before Committee of UGC members for consideration. The Committee recommended as under:-

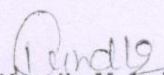
"The Committee considered the report of the UGC's inspection Committee along with the compliance submitted by the University.

The Committee decided to recommend approval of 12 B status to Indira Gandhi University (State University), Meerpur, Rewari (Haryana).

The University is advised to get NAAC accreditation at the earliest."

The above recommendations of the Committee along with the Report of the UGC inspection Committee were placed before the Commission in its 530th {Item No. 1.02(a)(vi)} held on 20.03.2018. The Commission noted the recommendations of the Committee and the University is included in the list of Universities under Section 12 B of the UGC Act, 1956.

Yours faithfully,


(Kundla Mahajan)
Under Secretary



ज्ञान-विज्ञान विमुक्तये

Speed Post

विश्वविद्यालय अनुदान अ
बहादुरशाह जफर मार्ग
नई दिल्ली-110 002
UNIVERSITY GRANTS COMMISSION
BAHADURSHAH ZAFAR MARG
NEW DELHI-110 002

March, 2018

03 APR 2018